

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/19906/2025 ARBP/46/2025	PADMA LOCHAN MOHANTY VS RAJIB LOCHAN MOHANTY	JYOTI RANJAN DEO VS	// (//
2	D-BLAPL/14095/2025 BLAPL/5004/2025	JYOSHNARANI NAYAK @ JYOTSNARANI NAYAK VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	NIMAPADA /88 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000299/2025
3	D-BLAPL/14248/2025 BLAPL/5005/2025	NAKULA MALLIK VS STATE OF ODISHA	B. K. ROTRAY VS	//0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/0000003/2025
4	D-BLAPL/14203/2025 BLAPL/5006/2025	ASHIS SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	SAHID NAGAR P.S. /135 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000286/2025
5	D-BLAPL/14302/2025 BLAPL/5007/2025	GUJJU TEJESH @ G.TEJESH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOLANTHARA (BERHAMPUR) /128 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000461/2025
6	D-BLAPL/14244/2025 BLAPL/5008/2025	GADANA KUMBHAR @ KUMBHARA VS STATE OF ODISHA	PRAHALLADA SAHU VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000006/2025
7	D-BLAPL/14303/2025 BLAPL/5009/2025	SARAT KAUDI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HEMGIR /501 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000020/2025
8	D-BLAPL/13959/2025 BLAPL/5010/2025	BISWAPRAKASH MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0001174/2024
9	D-BLAPL/14152/2025 BLAPL/5011/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /782 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001412/2024
10	D-BLAPL/14150/2025 BLAPL/5012/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /928 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001628/2024
11	D-BLAPL/14154/2025 BLAPL/5013/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /930 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001630/2024

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12	D-BLAPL/14156/2025 BLAPL/5014/2025	SUDHIR KHATUA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BOUDH /146 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000081/2023
13	D-BLAPL/14168/2025 BLAPL/5015/2025	JABENUR BIBI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHOGRAI /112 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000178/2025
14	D-BLAPL/12045/2025 BLAPL/5016/2025	BASUDEV KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KANTAMAL /108 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000020/2018
15	D-BLAPL/13850/2025 BLAPL/5017/2025	RAUL @ RAHUL GOUD VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /370 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000143/2021
16	D-BLAPL/14033/2025 BLAPL/5018/2025	CHITTARANJAN SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KANIHA /325 /2024 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000057/2024
17	D-BLAPL/13880/2025 BLAPL/5019/2025	RINKU @ IMRAN KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /46 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000076/2025
18	D-BLAPL/14243/2025 BLAPL/5020/2025	LUPTIKANTA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	MALKANGIRI /201 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000263/2025
19	D-BLAPL/14354/2025 BLAPL/5021/2025	SATISH RANJAN NAG @ TINKU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA SADAR /225 /2022 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000019/2023
20	D-BLAPL/14369/2025 BLAPL/5022/2025	BIJAY KUMAR BENIA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ORKEL /64 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000083/2025
21	D-BLAPL/14388/2025 BLAPL/5023/2025	MILAN KUMAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MUNIGUDA /49 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR TR/0000005/2025
22	D-BLAPL/14377/2025 BLAPL/5024/2025	MITRABHANU GURU @ KUSHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /201 /2018 A.D.J.,PADAMPUR(Bargarh) CT/0000015/2019
23	D-BLAPL/14410/2025	PURNA CHANDRA BISWAL @ PURNA BISWAL	ARUN KUMAR BUDHIA	RENGALI /17 /2021

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	BLAPL/5025/2025	VS STATE OF ODISHA	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000227/2021
24	D-BLAPL/13903/2025 BLAPL/5026/2025	ANUP SEKHARN VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	MOHANA /114 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000075/2023
25	D-BLAPL/14079/2025 BLAPL/5027/2025	MAYA @ MAYADHAR MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /493 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000849/2023
26	D-BLAPL/14352/2025 BLAPL/5028/2025	AMAR RAY VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /51 /2025 J.M.F.C.,PURI(Puri) GR/0000204/2025
27	D-BLAPL/14363/2025 BLAPL/5029/2025	SUDARSHAN DASH VS STATE OF ODISHA	PUSPAK KUMAR SAHOO VS	PADWA /119 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000096/2024
28	D-BLAPL/14062/2025 BLAPL/5030/2025	RUDRA PRASAD SWAIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	NAUGAON /50 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000023/2025
29	D-BLAPL/14224/2025 BLAPL/5031/2025	RAJU @ JAGABANDHU BARAD VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	BARAMBA /63 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000041/2025
30	D-BLAPL/14241/2025 BLAPL/5032/2025	PINKU NAYAK @ NAHAK @ PINKU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /369 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000901/2024
31	D-BLAPL/14069/2025 BLAPL/5033/2025	SHAIKH AFSAR MEHBOOB VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /266 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000217/2023
32	D-BLAPL/14100/2025 BLAPL/5034/2025	RANJAN NAIK @ NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	TENTULIKHUNTI /10 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000003/2025
33	D-BLAPL/14398/2025 BLAPL/5035/2025	SIBA MANIA VS STATE OF ODISHA	KEDAR CHARAN SARANGI VS	BEGUNIA P.S. /84 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000106/2023
34	D-BLAPL/13684/2025 BLAPL/5036/2025	BALIA DEHURY VS	ALOK KUMAR KAR VS	KISSANNAGAR PS /37 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu

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35	D-BLAPL/14293/2025 BLAPL/5037/2025	STATE OF ODISHA MANOJ KUMAR SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	Spl/0000030/2025 BEGUNIAPADA /394 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000019/2024
36	D-BLAPL/12197/2025 BLAPL/5038/2025	STATE OF ODISHA PALUS KHADIA VS STATE OF ODISHA	SURENDRA MOHANTY VS	SASON /263 /2024 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000075/2025
37	D-BLAPL/14430/2025 BLAPL/5039/2025	STATE OF ODISHA HADIBANDHU BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /96 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000284/2025
38	D-BLAPL/14403/2025 BLAPL/5040/2025	STATE OF ODISHA JAGAN KUMAR PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BONTH /50 /2025 SPECIAL JUDGE (POCSO), BHADRAK(Balasore) Spl/0000026/2025
39	D-BLAPL/13481/2025 BLAPL/5041/2025	STATE OF ODISHA PAMA @ PRAMOD PALAI VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /88 /2020 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR ST/0000197/2025
40	D-BLAPL/13961/2025 BLAPL/5042/2025	STATE OF ODISHA BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /125 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000255/2025
41	D-BLAPL/13830/2025 BLAPL/5043/2025	STATE OF ODISHA SK. MINAJUDDIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /91 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000047/2024
42	D-BLAPL/13922/2025 BLAPL/5044/2025	STATE OF ODISHA BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /68 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000137/2025
43	D-BLAPL/13190/2025 BLAPL/5045/2025	STATE OF ODISHA RANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHAMPUA /12 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000005/2025
44	D-BLAPL/14024/2025 BLAPL/5046/2025	STATE OF ODISHA SURESH KUMAR DEHURY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /1 /2025 A.D.J.,KHURDA(Khordha) ST/0000071/2025
45	D-BLAPL/13319/2025 BLAPL/5047/2025	STATE OF ODISHA SOUMYA@SATYA RANJAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /483 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000001/2025

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46	D-BLAPL/14397/2025 BLAPL/5048/2025	SIPUN MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	KHAJURIPADA /19 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000052/2024
47	D-BLAPL/14075/2025 BLAPL/5049/2025	CHHABINDRA KUMAR MOHANTY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PIPLI /475 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000007/2025
48	D-BLAPL/13946/2025 BLAPL/5050/2025	SUSHANTA KUMAR BISHI VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000983/2024
49	D-BLAPL/14384/2025 BLAPL/5051/2025	MAHESWAR PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /73 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000145/2025
50	D-BLAPL/14281/2025 BLAPL/5052/2025	TAPAS KUMAR JENA VS STATE OF ODISHA	MITALEE JESTHI VS	CHAULIAGANJA /334 /2022 C.J.M.,CUTTACK(Cuttack) ST/0000264/2023
51	D-BLAPL/13999/2025 BLAPL/5053/2025	H.SIBA REDDY VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	DIGAPAHANDI /99 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000121/2025
52	D-CMAPL/18191/2025 CMAPL/155/2025	KALIKA PARIDA VS PRATIMA PRADHAN	ADV. VS	// () //
53	D-CMAPL/18448/2025 CMAPL/156/2025	NAMITA KUMARI SAHU VS STATE OF ODISHA	ADV. VS	// () //
54	D-CMAPL/18023/2025 CMAPL/157/2025	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO, LTD,BBSR VS PARBATI MAHANTA	ADV. VS	// () //
55	D-CMAPL/19160/2025 CMAPL/158/2025	M.C. OF PANDADO HIGH SCHOOL, PANDADO VS STATE OF ODISHA	ADV. VS	// () //
56	D-CMP/19808/2025 CMP/769/2025	NITYANANDA SAHOO VS DHIRENDRANATH SAHOO	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kend CS/0000095/2024
57	D-CMP/19790/2025	CHAITAN MAJHI	PABITRA KUMAR NAYAK	//

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	CMP/770/2025	VS DHANKAMONI MAJHI	VS	CIVIL JUDGE (SD),RAIRANGAPUR(Mayurbhanj) CS/0000240/2024
58	D-CMP/18816/2025 CMP/771/2025	KHIROD KUMARI DEVI VS CHRISTIAN CATHOLIC CHURCH OF BERHAMPUR, GANJAM	GYANA RANJAN MOHAPATRA VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000028/2012
59	D-CMP/19723/2025 CMP/772/2025	NARASINGHA BEHERA VS DEBENDRA MOHAPATRA	BIJAY KUMAR MISHRA VS	// A.D.J.,UDALA(Mayurbhanj) Fao/0000012/2025
60	D-CMP/19635/2025 CMP/773/2025	PRITI BEHERA VS BADANI SAMAL	SANJAY KUMAR PATTANAIAK VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK EC/0000003/2021
61	D-CMP/19955/2025 CMP/774/2025	PARBATI PAL VS RATNAKAR DAS	VIVEKANAND JENA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000592/2021
62	D-CMP/18862/2025 CMP/775/2025	GOURIMANI DAS VS ANANDA CHANDRA DAS	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000120/2012
63	D-CMP/19778/2025 CMP/776/2025	SARAT KUMAR MISHRA VS BASANTI PANDA	SAILABALA JENA VS	// CIVIL JUDGE (JD), PURI(Puri) IA/0000017/2025
64	D-CMP/19970/2025 CMP/777/2025	PRIYANKA KISHORE@KISHOR SINGH VS JAGANNATH PARIDA	RAKESH KUMAR DAS VS	// CIVIL JUDGE (SD),KODALA(Ganjam) F.D.C.S./0000048/2013
65	D-CONTC/19884/2025 CONTC/2215/2025	ASITA KUMAR NAYAK VS DIBYA JYOTI SMRUTIRANJAN DEO,SUB-COLLECTOR,SADAR,CUTTACK	ADV. VS	// () //
66	D-CONTC/17528/2025 CONTC/2216/2025	ANJANA KUMARI SINGH VS ASWATHY.S, SECY. HEALTH AND F.W DEPT.	ADV VS	// () //
67	D-CONTC/17531/2025 CONTC/2217/2025	MANOJ KUMAR MOHANTY VS GIRISH.S.N., PRINCIPAL SECY. P.R AND D.W DEPT.	ADV VS	// () //
68	D-CONTC/18426/2025 CONTC/2218/2025	SADANANDA NAYAK VS	ADV VS	// ()

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69	D-CONTC/18834/2025 CONTC/2219/2025	SUBHANKAR MOHAPATRA, COLLECTOR AND D.M, JAJPUR HIRALAL PANIGRAHI VS ANU GARG, ADDL. CHIEF SECY., W.R DEPT.	PRADEEP KUMAR MAHAPATRA VS	// // ()
70	D-CONTC/18254/2025 CONTC/2220/2025	LAXMI DANG VS ASWATHY S., I.A.S.	ADV. VS	// () //
71	D-CONTC/14816/2025 CONTC/2221/2025	TRINATH PRADHAN VS PROF.(DR.) SANTOSH KUMAR MISHRA, DIRECTOR OF MEDICAL EDUCATION TRAINING ,ODISHA	ADV. VS	// () //
72	D-CONTC/17924/2025 CONTC/2222/2025	BHANUMATI NAYAK VS ABHISEK DASH, TAHASILDAR, PURI	ADV. VS	// () //
73	D-CONTC/17937/2025 CONTC/2223/2025	RAMESH CHANDRA MOHAPATRA VS ARAVIND AGRAWAL, IAS	HEMANTA KUMAR ROUT VS	// () //
74	D-CONTC/17993/2025 CONTC/2224/2025	KUNJALATA PANIGRAHI VS MAMATA MOHANTY, BEO, DHARMASALA, JAJPUR	ADV. VS	// () //
75	D-CONTC/17999/2025 CONTC/2225/2025	MAMITA PARIDA VS KRUSHNA CHANDRA NAYAK, D.E.O, CUTTACK	ADV. VS	// () //
76	D-CONTC/18320/2025 CONTC/2226/2025	BISWAJIT MOHANTY VS ANU GARG, IAS	ADV VS	// () //
77	D-CONTC/16022/2025 CONTC/2227/2025	PRAMOD BHUE VS R.P.KOCHE, IPS	ADV. VS	// () //
78	D-CONTC/16815/2025 CONTC/2228/2025	NALINIKANTA MOHAPATRA VS SHALINI PANDIT, IAS	KUNJA SUNDAR DAS VS	// () //
79	D-CONTC/18013/2025 CONTC/2229/2025	SASMITA SAHOO VS ASWATHY S, IAS	ADV. VS	// () //

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80	D-CONTC/18015/2025 CONTC/2230/2025	ABHIMANYU JENA VS PHALGUNI MAJHI, SUB-COLLECTOR, ANANDPUR	ASHUTOSH MOHANTA VS	// 0 //
81	D-CONTC/19477/2025 CONTC/2231/2025	PRAFULLA KUMAR MOHAPATRA VS SARAT KUMAR BAG, SPL. L.A.R AND R.O, RENGALI IRRIGATION PROJECT, BAGHUABOL	ADV VS	// 0 //
82	D-CONTC/19670/2025 CONTC/2232/2025	CHANDRAMANI DAS VS SAMIR RANJAN DASH,TAHASILDAR, DHARMASALA,JAJPUR	SARAT CHANDRA DASH VS	// 0 //
83	D-CONTC/16384/2025 CONTC/2233/2025	RASHMITA MOHANTY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/19913/2025 CONTC/2234/2025	BINODINI MOHAPATRA VS BIRANCHI NARAYAN MOHANTY,DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
85	D-CONTC/17527/2025 CONTC/2235/2025	RABINDRA KUMAR PAIKRAY VS G. RAJESH DIRECTOR OF MINING AND GEOLOGY,ODISHA	ADV VS	// 0 //
86	D-CONTC/18756/2025 CONTC/2236/2025	SARAT KUMAR PRADHAN VS GIRISH S.N., P. SECY. P.R AND D.W DEPT.	ADV VS	// 0 //
87	D-CONTC/19647/2025 CONTC/2237/2025	SATYANARAYAN PADHI VS SUBHAM SAXENA,IAS	ADV. VS	// 0 //
88	D-CONTC/18016/2025 CONTC/2238/2025	PARESWAR PARIDA VS ASWATHY S, IAS	ADV. VS	// 0 //
89	D-CONTC/18017/2025 CONTC/2239/2025	ITISHREE MOHAPATRA VS ASWATHY S, IAS	ADV. VS	// 0 //
90	D-CONTC/18018/2025 CONTC/2240/2025	NABAKISHORE BARIK VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
91	D-CONTC/18020/2025	PRAMILA NAYAK	ADV.	//

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	CONTC/2241/2025	VS	VS	()
92	D-CONTC/18021/2025	SHALINI PANDIT, I.A.S,	ADV.	//
	CONTC/2242/2025	BHIMSEN SAHOO	VS	()
93	D-CONTC/18026/2025	SHALINI PANDIT, IAS	ADV.	//
	CONTC/2243/2025	BIJAY KUMAR ROUT	VS	()
94	D-CONTC/19789/2025	SHALINI PANDIT, IAS	ATMAJIT MANMITH DAS	//
	CONTC/2244/2025	PRAMOD KUMAR SAHOO	VS	()
95	D-CRLA/13541/2025	CHANCHAL RANA, IAS	BHABANI SHANKAR DASPARIDA	CHHENDIPADA /173 /2021
	CRLA/564/2025	KUNA PRADHAN	VS	AD-HOC A.D.J.(FTSC),ANGUL(Anugul)
96	D-CRLA/13668/2025	STATE OF ODISHA	BIKRAM KESHARI RAJ	Spl/000033/2021
	CRLA/565/2025	KRUSHNA CHANDRA BEHERA	VS	/ /0
97	D-CRLA/13879/2025	STATE OF ODISHA	RAJIBA BIHARI MISHRA	A.D.J.,ATHAGARH(Cuttack)
	CRLA/566/2025	GUNA@BUNA@DIPTI RANJAN SWAIN	VS	Spl/000002/2018
98	D-CRLA/13171/2025	STATE OF ODISHA	ABHILASH MISHRA	SATYABADI /225 /2022
	CRLA/567/2025	BIJAYA LAXMI MARINDI	VS	AD-HOC A.D.J.,(FTSC),PURI(Puri)
99	D-CRLA/13646/2025	STATE OF ODISHA(VIG.)	ANWESHA MISHRA	TR/0000254/2023
	CRLA/568/2025	BALARAM GADABA	VS	JEYPORE VIGILANCE /43 /2013
100	D-CRLA/13856/2025	STATE OF ODISHA	SAMARESH PATTANAIAK	SPL. JUDGE (VIG),BHAWANIPATNA(Ka
	CRLA/569/2025	TAPAS GARU	VS	GR/000017/2013
101	D-CRLA/13869/2025	STATE OF ODISHA	JYOTIRMAYA SAHOO	JEYPORE SADAR /113 /2020
	CRLA/570/2025	ULASH DALEI	VS	AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
102	D-CRLMC/13842/2025	STATE OF ODISHA	HIMANSHU BHUSAN DASH	TR/0000006/2021
	CRLMC/1744/2025	PADMALOCHAN MALLICK	VS	PARADEEP /93 /2025
		VS		A.D.J.,KUJANG(Jagatsinghapur)
				Spl/000016/2025
				KHALLIKOTE /266 /2020
				A.D.J.,KHALLIKOTE(Ganjam)
				Spl/0000009/2020
				/ /0
				J.M.F.C.,BASTA(Baleshwar)

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103	D-CRLMC/14207/2025 CRLMC/1745/2025	STATE OF ODISHA PARAMESWAR MAHAKURA VS STATE OF ODISHA	TRILOCHAN NANDA VS	ICC/0000012/2020 KANTABANJI /72 /2024 A.D.J.,KANTABANJI(Balangir) SC/0000037/2024
104	D-CRLMC/13117/2025 CRLMC/1746/2025	CHANDAN KUMAR SAHOO VS SUMITRA SAHOO	MALAYA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /88 /2021 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000064/2024
105	D-CRLMC/14158/2025 CRLMC/1747/2025	SAGAR MALLICK VS STATE OF ODISHA	ANSHUMAN RAY VS	SAHID NAGAR P.S. /60 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000137/2025
106	D-CRLMC/13815/2025 CRLMC/1748/2025	RABINDRA MANGAL VS STATE OF ODISHA	VIVEKANANDA JENA VS	JAGATSINGPUR /146 /1998 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0000346/1998
107	D-CRLMC/14328/2025 CRLMC/1749/2025	DHANIA @ SHYAMA @ DHANESWAR BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /44 /2017 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000207/2019
108	D-CRLMC/12336/2025 CRLMC/1750/2025	NARAYAN BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(C)CC/0000065/2006
109	D-CRLMC/11689/2025 CRLMC/1751/2025	TAPAN KUMAR SETHI@SETHY VS STATE OF ODISHA	ANURAG PATI VS	RAIKIA /37 /2021 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000109/2021
110	D-CRLMC/14506/2025 CRLMC/1752/2025	RANAJIT BHATTACHARYA VS STATE OF ODISHA	SASWATA PATNAIK VS	SAHID NAGAR P.S. /189 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0005499/2024
111	D-CRLMC/13566/2025 CRLMC/1753/2025	ANIL KUMAR PALLAI VS STATE OF ODISHA	AVIJIT PATNAIK VS	BEGUNIA P.S. /424 /2023 J.M.F.C.,BEGUNIA(Khordha) GR/0001264/2023
112	D-CRLMC/12612/2025 CRLMC/1754/2025	TRIBIKRAM ACHARYA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	SAHID NAGAR P.S. /92 /2015 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000903/2015
113	D-CRLMC/12650/2025 CRLMC/1755/2025	KUNA ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	HEMGIR /260 /2021 J.M.F.C.,HEMGIR(Sundargarh) GR/0001621/2021

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114	D-CRLMP/12891/2025 CRLMP/597/2025	JHUNILATA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
115	D-CRLMP/14186/2025 CRLMP/598/2025	UMAKANTA ROUT VS STATE OF ODISHA	MONIKA SAMAL VS	//0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000070/2024
116	D-CRLMP/12798/2025 CRLMP/599/2025	BAIJAYANTI MAHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
117	D-CRLMP/12966/2025 CRLMP/600/2025	RAM PRASAD SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //
118	D-CRLMP/12895/2025 CRLMP/601/2025	KAGAJI PALEI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
119	D-CRLMP/12903/2025 CRLMP/602/2025	RAJESH KUMAR PATTNAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
120	D-CRLMP/13967/2025 CRLMP/603/2025	TRUPTILATA BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	//0 S.D.J.M.,BALASORE(Baleshwar) EC/0000032/2023
121	D-CRLMP/12509/2025 CRLMP/604/2025	SUJIT KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
122	D-CRLMP/13172/2025 CRLMP/605/2025	RAJENDRA KUMAR JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHOGRAI /41 /2025 () //
123	D-CRLMP/13722/2025 CRLMP/606/2025	MARUA DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
124	D-CRLMP/14163/2025 CRLMP/607/2025	ASTAMI TANDIA VS STATE OF ODISHA	ASTAMI TANDIA VS	//0 J.M.F.C,PANPOSH(Sundargarh) ICC/0000006/2025
125	D-CRLREV/13756/2025	RAMA BHAKTA	BASANTA KUMAR DAS	BADSAHI /37 /2017

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	CRLREV/254/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BARIPADA CRA/0000015/2024
126	D-FAO/18106/2025 FAO/230/2025	SNEHALATA MOHANTY VS KAMINI MOHANTY @ DONA	ASHWINI KUMAR DAS VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) SUCCESSION MISC. CASE/0000006/2024
127	D-MACA/16774/2025 MACA/570/2025	DEEPAK KUMAR SAHU VS MANAS KUMAR MOHANTY	DEBASISH PATNAIK VS	// 5TH M.A.C.T.,ANANDAPUR(Kendujhar) MACT/0000029/2022
128	D-MACA/17654/2025 MACA/571/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,BBSR VS DHRUBA CHARAN PANDA	RIMJHIMBALA PATI VS	// III MACT,JAJPUR(Jajapur) Mac/0000214/2015
129	D-MACA/16771/2025 MACA/572/2025	DHANA MARANDI VS RAVINDRA KUMAR	DEBASISH PATNAIK VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000188/2022
130	D-MACA/16777/2025 MACA/573/2025	KAILASH CHANDRA PRADHAN VS TUSHAR KANTA BEURA	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000450/2017
131	D-MACA/15743/2025 MACA/574/2025	MADHU @ GOPINATH SAHU VS NEYAMULLA KHAN	SRINIBAS MOHANTY VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000130/2019
132	D-MACA/19975/2025 MACA/575/2025	GURU CHARAN PRADHAN VS ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.,	AKSHAYA KUMAR SAHOO VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000031/2022
133	D-MACA/19818/2025 MACA/576/2025	SITA SAHOO VS SUBRAT KUMAR MOHANTY	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000237/2018
134	D-MACA/19828/2025 MACA/577/2025	JHUMURI JENA VS RANJAN KUMAR CHANDA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000297/2019
135	D-MACA/19848/2025 MACA/578/2025	MAMI SWAIN VS SURYAMANI RANA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000087/2017
136	D-MACA/19858/2025 MACA/579/2025	KAMADEV SAHU VS	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha)

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137	D-MATA/14227/2025 MATA/198/2025	LALENDRA NAIK MONALISHA PATRO VS SANAT KUMAR SAHU	BISWARANJAN MAHARATHA VS	Mac/0000192/2016 // JUDGE FAMILY COURT, RAYAGADA(RA CP/0000045/2024
138	D-RPFAM/18801/2025 RPFAM/136/2025	JAYANTA TARAI VS SUMITRA BEHERA	DURGA PRASAD JENA VS	// JUDGE FAMILY COURT, ROURKELA(Su Cp/0000075/2022
139	D-RPFAM/18865/2025 RPFAM/137/2025	PUJA RANI SAHOO VS KISHORE SAHOO	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, BOUDH(Baudh Cp/0000006/2024
140	D-RPFAM/19366/2025 RPFAM/138/2025	LEENAMAYEE PANIGRAHI @ LEENAMAYEE JOSHI VS PARESH KUMAR JOSHI	KIRTAN DANG VS	// JUDGE, FAMILY COURT, BALANGIR(Bal CMC/0000035/2023
141	D-RPFAM/17474/2025 RPFAM/139/2025	SHIVANI TIWARI VS SUMIT TIWARI	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, BARGARH(Bar CRMC/0000016/2019
142	D-RSA/19408/2025 RSA/244/2025	JAGJIT SINGH CHHABRA VS SURESH AGARWAL	IN PERSON VS	// 1ST. A.D.J., ROURKELA(Sundargarh) RFA/0000004/2024
143	D-RSA/19459/2025 RSA/245/2025	GUPTESWAR HALBA @ GUPTESWAR @ LALARAM HALWA VS STATE OF ODISHA	BASUDEV MISHRA VS	// DISTRICT AND SESSIONS JUDGE, NAWA RFA/0000021/2024
144	D-RSA/19525/2025 RSA/246/2025	SNEHALATA BEHERA VS BAIKUNTHA UPADHAYA	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE, PURI(Pur RFA/0000065/2023
145	D-RSA/15029/2025 RSA/247/2025	PRANABANDHU NATH VS NARAYAN NATH	DEEPAK KUMAR PANI VS	// DISTRICT AND SESSIONS JUDGE, ANGU RFA/0000002/2024
146	D-RVWPET/16863/2025 RVWPET/140/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// (//
147	D-STREV/18228/2025 STREV/8/2025	M/S. ACB (INDIA) LTD., SUNDARGARH VS STATE OF ODISHA	ISHWAR MOHANTY VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000146/2015

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148	D-TRP(C)/19426/2025 TRP(C)/141/2025	NIBEDITA SWAIN VS RAJAT KUMAR DALAI	DURGA PRASAD DHAL VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000073/2025
149	D-TRPCRL/13405/2025 TRPCRL/32/2025	SUKANTI SENAPATI VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	SAHADEV KHUNTA /105 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000159/2022
150	D-WA/19025/2025 WA/852/2025	LAXMIPRIYA SETHY VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
151	D-WA/18370/2025 WA/853/2025	SUKANTI JENA VS BIKALA BARIK	LALATENDU SAMANTARAY VS	// 0 //
152	D-WA/17672/2025 WA/854/2025	SUKANTI JENA VS BIKALA BARIK	LALATENDU SAMANTARAY VS	// 0 //
153	D-WP(C)/16293/2025 WP(C)/13670/2025	SANU DAS VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
154	D-WP(C)/18204/2025 WP(C)/13671/2025	SHYAM PRAKASH ROUT VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
155	D-WP(C)/18373/2025 WP(C)/13672/2025	DHIRENDRA BISWAL VS BOARD OF SECONDARY EDUCATION , ODISHA	ADITYA MISHRA VS	// 0 //
156	D-WP(C)/18652/2025 WP(C)/13673/2025	M/S BALDEV SAHU AND SONS, BALANGIR VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
157	D-WP(C)/19397/2025 WP(C)/13674/2025	SAKTI RANJAN SINGH SAMANTA VS INSPECTOR GENERAL OF REGISTRATION , CUTTACK	SWARUP RANJAN SAMANT VS	// 0 //
158	D-WP(C)/18812/2025 WP(C)/13675/2025	PRAMOD KUMAR ROUT VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
159	D-WP(C)/18907/2025	SARAT KUMAR SAMANTARAY	BISWARANJAN PARAMGURU	//

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	WP(C)/13676/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/19017/2025 WP(C)/13677/2025	SWARNALATA MOHANTY VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
161	D-WP(C)/19219/2025 WP(C)/13678/2025	SUNIL KUMAR GANTAYAT VS ADDL. CT AND GST OFFICER, BBSR II CIRCLE , ODISHA	DEBADUTTA KANUNGO VS	// 0 //
162	D-WP(C)/18908/2025 WP(C)/13679/2025	CHANDRA SEKHAR RATH VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
163	D-WP(C)/19267/2025 WP(C)/13680/2025	PRADEEP KUMAR DASH VS SUPERINTENDENT BBSR IV CT AND GST, BBSR	DEBADUTTA KANUNGO VS	// 0 //
164	D-WP(C)/19799/2025 WP(C)/13681/2025	SUMIT NANDAN MOHANTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
165	D-WP(C)/17252/2025 WP(C)/13682/2025	JATI PRAKASH JENAMANI VS GOVT OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
166	D-WP(C)/18911/2025 WP(C)/13683/2025	RANJAN KUMAR JENA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
167	D-WP(C)/19800/2025 WP(C)/13684/2025	NIRANJAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
168	D-WP(C)/17257/2025 WP(C)/13685/2025	SUNITA NAG @ PRADHAN VS THE SECY., STATE SELECTION BOARD, DEPT. OF HIGHER EDUCATION GOVT. OF ODISHA, BBSR	PRAMOD KUMAR NIGAM VS	// 0 //
169	D-WP(C)/19224/2025 WP(C)/13686/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
170	D-WP(C)/19803/2025 WP(C)/13687/2025	PRAVAKAR DALAI VS	SITANSU MOHAN SINGH VS	// 0

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171	D-WP(C)/19742/2025 WP(C)/13688/2025	STATE OF ORISSA PANKAJ KUMAR PANIGRAHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
172	D-WP(C)/19834/2025 WP(C)/13689/2025	STATE OF ODISHA ANADI CHARAN JENA VS	PARSURAM PARIJA VS	// // 0
173	D-WP(C)/19468/2025 WP(C)/13690/2025	PARADIP PORT TRUST, JAGATSINGHPUR SURYA NARAYAN MOHANTA VS	ABHISHEK DASH VS	// // 0
174	D-WP(C)/19149/2025 WP(C)/13691/2025	STATE OF ODISHA UNION OF INDIA VS	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL VS	// // 0
175	D-WP(C)/19662/2025 WP(C)/13692/2025	PURNENDU SEKHAR PATI ANUCHHAYA MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
176	D-WP(C)/18728/2025 WP(C)/13693/2025	STATE OF ODISHA PITAMBAR KISKU VS	DEBI PRASAD DHALSAMANTA VS	// // 0
177	D-WP(C)/19490/2025 WP(C)/13694/2025	STATE OF ODISHA PRADEEP PATTANAYAK VS	SARAT KUMAR ACHARAYA VS	// // 0
178	D-WP(C)/19273/2025 WP(C)/13695/2025	STATE OF ODISHA MADHUSUDAN RATH VS	HIMANSHU BHUSAN DASH VS	// // 0
179	D-WP(C)/19731/2025 WP(C)/13696/2025	STATE OF ODISHA SATYA SWARUP PATTANAIAK VS	KABERI MOHANTY VS	// // 0
180	D-WP(C)/19737/2025 WP(C)/13697/2025	STATE OF ODISHA BINODINI INFRASTRUCTURE PVT LTD. VS	PRABODHA CHANDRA NAYAK VS	// // 0
181	D-WP(C)/19533/2025 WP(C)/13698/2025	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE,BHUBANESWAR SATYANANDA NAIK VS	SHASHI BHUSAN JENA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/19600/2025 WP(C)/13699/2025	ROHIT KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
183	D-WP(C)/19344/2025 WP(C)/13700/2025	NIRUPAMA SATAPATHY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
184	D-WP(C)/17410/2025 WP(C)/13701/2025	JYOTSNAMAYEE RATH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
185	D-WP(C)/18799/2025 WP(C)/13702/2025	PANCHANAN GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
186	D-WP(C)/19869/2025 WP(C)/13703/2025	SUKRU CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
187	D-WP(C)/19704/2025 WP(C)/13704/2025	SATYABAN BISWAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
188	D-WP(C)/19773/2025 WP(C)/13705/2025	BINODINI INFRACTRUCTURE PVT LTD.,KALAHANDI VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE	PRABODHA CHANDRA NAYAK VS	// 0 //
189	D-WP(C)/18901/2025 WP(C)/13706/2025	UMA CHARAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
190	D-WP(C)/18811/2025 WP(C)/13707/2025	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
191	D-WP(C)/19354/2025 WP(C)/13708/2025	RASA SETHI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
192	D-WP(C)/19783/2025 WP(C)/13709/2025	SUKANTA KUMAR DAS VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
193	D-WP(C)/19791/2025	M/S. CHAKRABARTY ASSOCIATES, CHANDAKA, BBSR	SITANSU MOHAN SINGH	//

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	WP(C)/13710/2025	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/19810/2025 WP(C)/13711/2025	DILIP KUMAR PANDA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
195	D-WP(C)/19758/2025 WP(C)/13712/2025	BALDEO PRASAD SHARMA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
196	D-WP(C)/18349/2025 WP(C)/13713/2025	NANDALAL PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
197	D-WP(C)/18509/2025 WP(C)/13714/2025	JOGESWAR PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
198	D-WP(C)/18937/2025 WP(C)/13715/2025	MINA KISAN VS NARAHARI KISAN	PRADEEP KUMAR MISHRA VS	// 0 //
199	D-WP(C)/17854/2025 WP(C)/13716/2025	M/S. PATRA ENTERPRISES, PITHAPUR, CUTTACK VS STATE TAX OFFICER CUTTACK-I	SUBHADARSHAN KANUNGO VS	// 0 //
200	D-WP(C)/18917/2025 WP(C)/13717/2025	HARIHAR SHA VS ODISHA MINING CORPORATION LTD., BBSR	SUBHADUTTA ROURAY VS	// 0 //
201	D-WP(C)/17312/2025 WP(C)/13718/2025	ANJAN KUMAR PARIDA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
202	D-WP(C)/18936/2025 WP(C)/13719/2025	SHREE BADASANTHA MATHA, MARKANDESWAR SAHI, PURI VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
203	D-WP(C)/18517/2025 WP(C)/13720/2025	FAKIR BARIKI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
204	D-WP(C)/19732/2025 WP(C)/13721/2025	RAMESH CHANDRA MALLICK VS	GOURI SHANKAR DAS VS	// 0

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205	D-WP(C)/18848/2025 WP(C)/13722/2025	STATE OF ODISHA MINATI GIRI VS	KUNAL KUMAR SWAIN VS	// // ()
206	D-WP(C)/18709/2025 WP(C)/13723/2025	STATE OF ODISHA BALAKRISHNA MADALA VS	JYOTIRMAY GUPTA VS	// // ()
207	D-WP(C)/19927/2025 WP(C)/13724/2025	STATE OF ODISHA RASMITA PAL @ RASHMITA VS	KULDEEP MOHANTY VS	// // ()
208	D-WP(C)/19991/2025 WP(C)/13725/2025	STATE OF ODISHA SURENDRA KUMAR DIHUDI VS	AMIT KUMAR SAHU VS	// // ()
209	D-WP(C)/17379/2025 WP(C)/13726/2025	STATE OF ODISHA THE J.E. (ELECTRICAL) NO-1,TPNODL, BHADRAK VS	LALIT KUMAR MAHARANA VS	// // ()
210	D-WP(C)/19997/2025 WP(C)/13727/2025	MANORANJAN PANDA HEMALATA HARIJAN VS	AMIT KUMAR SAHU VS	// // ()
211	D-WP(C)/19853/2025 WP(C)/13728/2025	STATE OF ODISHA JAGANNATH MALIK VS	AKSHAYA KUMAR DORA VS	// // ()
212	D-WP(C)/18449/2025 WP(C)/13729/2025	STATE OF ODISHA SANTOSH KUMAR PADHY VS	TANMAY MISHRA VS	// // ()
213	D-WP(C)/18929/2025 WP(C)/13730/2025	STATE OF ODISHA SABITRI BEHERA VS	GOPINATH MISHRA VS	// // ()
214	D-WP(C)/19861/2025 WP(C)/13731/2025	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	MANAS PATI VS	// // ()
215	D-WP(C)/18480/2025 WP(C)/13732/2025	STATE OF ODISHA DIPESH KUMAR BASANTIA VS UNION OF INDIA	TANMAY MISHRA VS	// // ()

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216	D-WP(C)/19979/2025 WP(C)/13733/2025	TAPAS RANJAN PATTNAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
217	D-WP(C)/18956/2025 WP(C)/13734/2025	LAMBODAR PRADHAN VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
218	D-WP(C)/19885/2025 WP(C)/13735/2025	DOLAGOVINDA MAHANTA VS COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
219	D-WP(C)/19994/2025 WP(C)/13736/2025	HAREKRISHNA NAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
220	D-WP(C)/19237/2025 WP(C)/13737/2025	BASUDEB PATTANAIAK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
221	D-WP(C)/19337/2025 WP(C)/13738/2025	SITARAM DASH VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	// 0 //
222	D-WP(C)/19987/2025 WP(C)/13739/2025	JEETENDRA KUMAR PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
223	D-WP(C)/19691/2025 WP(C)/13740/2025	DR.SANGHAMITRA NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
224	D-WP(C)/19346/2025 WP(C)/13741/2025	MINAKHI ENTERPRISERS VS ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD	ATMAJIT MANMITH DAS VS	// 0 //
225	D-WP(C)/19083/2025 WP(C)/13742/2025	AKHILA RANJAN DASH VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //
226	D-WP(C)/16351/2025 WP(C)/13743/2025	BRAHMANANDA PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
227	D-WP(C)/19726/2025	CHITTA RANJAN SAHOO	NIRANJAN LENKA	//

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	WP(C)/13744/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/19729/2025 WP(C)/13745/2025	MIRA KUMAR VS COLLECTOR AND D.M, KALAHANDI	SATYA RANJAN PATI VS	// 0 //
229	D-WP(C)/20088/2025 WP(C)/13746/2025	BIRENDDRA KUMAR PATTANAYAK VS UNION OF INDIA	PRASANT KUMAR KHUNTIA VS	// 0 //
230	D-WP(C)/19686/2025 WP(C)/13747/2025	DR.AMITABH DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
231	D-WP(C)/18833/2025 WP(C)/13748/2025	NIRAKAR JENA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //
232	D-WP(C)/16803/2025 WP(C)/13749/2025	JYOTSNARANI BHOI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
233	D-WP(C)/20114/2025 WP(C)/13750/2025	M/S ASHRAF PETROL PUMP, BERHAMPUR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX , BBSR	DR.RANJIT PADHI VS	// 0 //
234	D-WP(C)/19891/2025 WP(C)/13751/2025	MADAN MOHAN MALLIK VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
235	D-WP(C)/18676/2025 WP(C)/13752/2025	SWARUP KUMAR BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
236	D-WP(C)/17629/2025 WP(C)/13753/2025	HARINARAYAN NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/19118/2025 WP(C)/13754/2025	BIKAS PRADHAN VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
238	D-WP(C)/19972/2025 WP(C)/13755/2025	GEETANJALI KHADANGA VS	AMIT KUMAR SAHU VS	// 0

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239	D-WP(C)/18825/2025 WP(C)/13756/2025	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	BHAKTA RANJAN BARIK VS	// // 0
240	D-WP(C)/17692/2025 WP(C)/13757/2025	STATE OF ODISHA JUDHISTHIR BADATYA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
241	D-WP(C)/19271/2025 WP(C)/13758/2025	STATE OF ODISHA AMANIA BAGH VS	ATUL TRIPATHY VS	// // 0
242	D-WP(C)/18951/2025 WP(C)/13759/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	SATYABRATA SATAPATHY VS	// // 0
243	D-WP(C)/19788/2025 WP(C)/13760/2025	STATE OF ODISHA BINODINI INFRACTRUCTURE PVT LTD VS	PRABODHA CHANDRA NAYAK VS	// // 0
244	D-WP(C)/18343/2025 WP(C)/13761/2025	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE KHIRODINI SINGH VS	BHABA RANJAN KAR VS	// // 0
245	D-WP(C)/18845/2025 WP(C)/13762/2025	STATE OF ORISSA PRATAP MAJHI VS	AMITAV TRIPATHY VS	// // 0
246	D-WP(C)/20221/2025 WP(C)/13763/2025	STATE OF ODISHA SANJEEB KUMAR MISHRA VS	SUBRAT KUMAR KAR VS	// // 0
247	D-WP(C)/19660/2025 WP(C)/13764/2025	STATE OF ODISHA LOPAMUDRA PARIDA VS	KURESH PRASAD DASH VS	// // 0
248	D-WP(C)/19099/2025 WP(C)/13765/2025	STATE OF ODISHA PURNA CHANDRA PATEL VS	BHABA RANJAN KAR VS	// // 0
249	D-WP(C)/15668/2025 WP(C)/13766/2025	GOVT. OF ORISSA, BBSR ARUN KUMAR HOTA VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/14638/2025 WP(C)/13767/2025	JUDHISTIR PRADHAN VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
251	D-WP(C)/18715/2025 WP(C)/13768/2025	FAKIR CHARAN BEHERA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
252	D-WP(C)/19615/2025 WP(C)/13769/2025	JAGADISH KANHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	D-WP(C)/19589/2025 WP(C)/13770/2025	NALINI SASMAL @ PAKEI DEI VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// 0 //
254	D-WP(C)/19169/2025 WP(C)/13771/2025	JAY JAGANNATH ENTERPRISES VS THE COMMISSIONER OF CT AND GST ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
255	D-WP(C)/18724/2025 WP(C)/13772/2025	MANOJ KUMAR NAIK VS STATE OF ODISHA	STHITI PRAGYAN SUNANDIN VS	// 0 //
256	D-WP(C)/19932/2025 WP(C)/13773/2025	GOURI SANKAR MAHARANA VS CHAIRMAN CUM MANAGING DIRECTOR,FOOD CORPORATION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
257	D-WP(C)/20000/2025 WP(C)/13774/2025	PARESH BISSOYI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
258	D-WP(C)/19472/2025 WP(C)/13775/2025	BALISTHA MAJHI VS COLLECTOR AND DIST. MAGISTRATE ,KALAHANDI	SATYA RANJAN PATI VS	// 0 //
259	D-WP(C)/20076/2025 WP(C)/13776/2025	SUSANTA KUMAR JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/20005/2025 WP(C)/13777/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
261	D-WP(C)/19150/2025	DR. ARABINDA PANDA	SUBHADUTTA ROURTRAY	//

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	WP(C)/13778/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20003/2025 WP(C)/13779/2025	ALALA MANOJ VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
263	D-WP(C)/20041/2025 WP(C)/13780/2025	RABINDRA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/18949/2025 WP(C)/13781/2025	SUKANTA KUMAR DAS VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
265	D-WP(C)/20019/2025 WP(C)/13782/2025	SASANKA KUMAR DASH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
266	D-WP(C)/20010/2025 WP(C)/13783/2025	TAPAN KUMAR SAHA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
267	D-WP(C)/20015/2025 WP(C)/13784/2025	K. JYOTI MERI SWARUPA RANI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
268	D-WP(C)/20073/2025 WP(C)/13785/2025	KAUSALYA SAHU VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
269	D-WP(C)/18635/2025 WP(C)/13786/2025	BANKIM CHANDRA MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
270	D-WP(C)/19868/2025 WP(C)/13787/2025	DR.SUBHASHREE KARISHMA CHOUDHURY VS SECRETARY IN THE MINISTRY OF EXTERNAL AFFAIRS	SISIR KUMAR PUROHIT VS	// 0 //
271	D-WP(C)/18632/2025 WP(C)/13788/2025	GAURI SHANKAR PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
272	D-WP(C)/19412/2025 WP(C)/13789/2025	LAXMIDHAR SAHOO VS	KAMALAKANTA NAYAK VS	// 0

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273	D-WP(C)/19984/2025 WP(C)/13790/2025	STATE OF ODISHA M/S AKHYAYA KUMAR PRADHAN, KHORDHA VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, BBSR	KANANBALA ROY CHOUDHURY VS	// // 0 //
274	D-WP(C)/19315/2025 WP(C)/13791/2025	JAGANNATH SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
275	D-WP(C)/18633/2025 WP(C)/13792/2025	RADHAKANTA MANDAL VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
276	D-WP(C)/19636/2025 WP(C)/13793/2025	M/S B.R.CONSTRUCTION VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
277	D-WP(C)/18964/2025 WP(C)/13794/2025	MEERA KUMARI MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
278	D-WP(C)/18634/2025 WP(C)/13795/2025	PRABHAKAR MAHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
279	D-WP(C)/18772/2025 WP(C)/13796/2025	SABITA SAHU VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
280	D-WP(C)/20135/2025 WP(C)/13797/2025	MANOHAR SINGH VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN STA	ASHOK KUMAR ROUT VS	// 0 //
281	D-WP(C)/19325/2025 WP(C)/13798/2025	SHIBA PRASAD JENA VS PURI-KONARK DEVELOPMENT AUTHORITY(PKDA), PURI	SOUBHAGYA SUNDAR DAS VS	// 0 //
282	D-WP(C)/20138/2025 WP(C)/13799/2025	MANOHAR SINGH VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN STA	ASHOK KUMAR ROUT VS	// 0 //
283	D-WP(C)/18968/2025 WP(C)/13800/2025	TRILOCHAN MOHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //

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284	D-WP(C)/20054/2025 WP(C)/13801/2025	GORACHAND MURMU VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
285	D-WP(C)/20023/2025 WP(C)/13802/2025	KHIROD KUMAR JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
286	D-WP(C)/19920/2025 WP(C)/13803/2025	UMA SHANKAR PATRO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
287	D-WP(C)/13851/2025 WP(C)/13804/2025	SANTOSH KUMAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
288	D-WP(C)/18970/2025 WP(C)/13805/2025	KARUNAKAR SAHU VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
289	D-WP(C)/20229/2025 WP(C)/13806/2025	ALOK KUMAR NAIK VS STATE OF ODISHA	TAMANNA PATNAIK VS	// 0 //
290	D-WP(C)/19659/2025 WP(C)/13807/2025	ARTTA PAHARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
291	D-WP(C)/19407/2025 WP(C)/13808/2025	SUDARSAN DAS VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// 0 //
292	D-WP(C)/20213/2025 WP(C)/13809/2025	LAXMIDHAR NAHAK VS UNION BANK OF INDIA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
293	D-WP(C)/19220/2025 WP(C)/13810/2025	GIRIJA BHUSAN PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	D-WP(C)/19564/2025 WP(C)/13811/2025	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
295	D-WP(C)/18973/2025	SUSHILA SAHU	LALIT SAHU	//

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	WP(C)/13812/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/20046/2025 WP(C)/13813/2025	MADHUSUDAN MAHANTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/19319/2025 WP(C)/13814/2025	PRAHALLAD SAHOO VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
298	D-WP(C)/15494/2025 WP(C)/13815/2025	RASHMI RANJAN PANDA VS SANGITA DASH	AMARESH DAS VS	// 0 //
299	D-WP(C)/19892/2025 WP(C)/13816/2025	NITEI CHOUDHURY VS STATE OF ODISHA	DEBENDRA KUMAR BEHERA VS	// 0 //
300	D-WP(C)/20027/2025 WP(C)/13817/2025	RAMAKANTA DEHURY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
301	D-WP(C)/19923/2025 WP(C)/13818/2025	BAIRAGI BISWAL VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	AMIYA KUMAR MISHRA VS	// 0 //
302	D-WP(C)/18631/2025 WP(C)/13819/2025	SANGRAM KESHARI BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
303	D-WP(C)/20239/2025 WP(C)/13820/2025	JAYSHREE SINGHDEO VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
304	D-WP(C)/19967/2025 WP(C)/13821/2025	M/S. TRANSTECH SOLUTION, BBSR VS COMMISSIONER CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
305	D-WP(C)/19769/2025 WP(C)/13822/2025	RAJIB LOCHAN SAHOO VS UCO BANK	NALINI KANTA DASH VS	// 0 //
306	D-WP(C)/18674/2025 WP(C)/13823/2025	DIBAKAR MAJHI VS	SK. ZAFARULLA VS	// 0

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307	D-WP(C)/19770/2025 WP(C)/13824/2025	STATE OF ODISHA RAJIB LOCHAN SAHOO VS UCO BANK	NALINI KANTA DASH VS	// // 0 //
308	D-WP(C)/19055/2025 WP(C)/13825/2025	BHUJAMATI PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
309	D-WP(C)/18665/2025 WP(C)/13826/2025	KUNJABIHARI SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
310	D-WP(C)/18759/2025 WP(C)/13827/2025	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
311	D-WP(C)/19394/2025 WP(C)/13828/2025	SUNAMANI HINDUAR VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
312	D-WP(C)/19982/2025 WP(C)/13829/2025	M/S K.K.R. AQUATICS, GANJAM VS COMMISSIONER CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
313	D-WP(C)/19424/2025 WP(C)/13830/2025	BASANTI CHANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
314	D-WP(C)/20033/2025 WP(C)/13831/2025	MANGULU NAYAK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
315	D-WP(C)/18770/2025 WP(C)/13832/2025	DHIREN BEHERA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
316	D-WP(C)/19422/2025 WP(C)/13833/2025	ALOK KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
317	D-WP(C)/19924/2025 WP(C)/13834/2025	NARAYAN BEHERA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //

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318	D-WP(C)/19444/2025 WP(C)/13835/2025	KRUSHNA KUMARI NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
319	D-WP(C)/19594/2025 WP(C)/13836/2025	SANDHYARANI DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
320	D-WP(C)/18947/2025 WP(C)/13837/2025	NARAYAN CHANDRA BARIK VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
321	D-WP(C)/20030/2025 WP(C)/13838/2025	DEEPAK KUMAR MOHANTA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
322	D-WP(C)/19696/2025 WP(C)/13839/2025	DURGAPRASAD SANGRAMJIT MALLICK VS THE CHAIRMAN, NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD), MUMBAI	 VS	// 0 //
323	D-WP(C)/19034/2025 WP(C)/13840/2025	PREMANANDA RANA VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
324	D-WP(C)/19022/2025 WP(C)/13841/2025	BHARAT CHANDRA DASBABU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
325	D-WP(C)/20118/2025 WP(C)/13842/2025	CHOUDHURY LAXMIDHAR SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
326	D-WP(C)/20248/2025 WP(C)/13843/2025	KRUSHNA JIBAN DASH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
327	D-WP(C)/18784/2025 WP(C)/13844/2025	RANJAN KUMAR HATI VS STATE OF ODISHA	SPANDAN SRICHANDAN DAS VS	// 0 //
328	D-WP(C)/18962/2025 WP(C)/13845/2025	NARENDRA KUMAR KARANA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
329	D-WP(C)/19023/2025	RAMESH CHANDRA PATEL	BHABA RANJAN KAR	//

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	WP(C)/13846/2025	VS GOVT. OF ORISSA	VS	0 //
330	D-WP(C)/18390/2025 WP(C)/13847/2025	SWARUPA NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
331	D-WP(C)/19032/2025 WP(C)/13848/2025	BALADEV PRADHAN VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
332	D-WP(C)/19811/2025 WP(C)/13849/2025	AKHILA KUMAR RANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
333	D-WP(C)/19641/2025 WP(C)/13850/2025	GOURANGA MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
334	D-WP(C)/18986/2025 WP(C)/13851/2025	M/S SAHOO ENTERPRISES, BALASORE VS COMMISSIONER OF CT AND GST	DEBASISH HAZRA VS	// 0 //
335	D-WP(C)/19888/2025 WP(C)/13852/2025	KUNJA BIHARI PANIGRAHI VS STATE OF ODISHA	DEBENDRA KUMAR BEHERA VS	// 0 //
336	D-WP(C)/19563/2025 WP(C)/13853/2025	S.D.O.(ELECTRICAL) C.E.D RE 1 TPNODL , BALASORE VS ABDUL SAMMAD KHAN	LALIT KUMAR MAHARANA VS	// 0 //
337	D-WP(C)/19000/2025 WP(C)/13854/2025	RAGHUNATH SATAPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
338	D-WP(C)/19049/2025 WP(C)/13855/2025	KRUSHNA CHANDRA PATEL VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //
339	D-WP(C)/19820/2025 WP(C)/13856/2025	BABAJI CHARAN ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
340	D-WP(C)/19963/2025 WP(C)/13857/2025	DAMAYANTI MAJHI VS	KRISHNA CHANDRA SAHU VS	// 0

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341	D-WP(C)/19611/2025 WP(C)/13858/2025	STATE OF ODISHA AMIR SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
342	D-WP(C)/19965/2025 WP(C)/13859/2025	STATE OF ODISHA MADHUSUDAN ROUT VS	KRISHNA CHANDRA SAHU VS	// // ()
343	D-WP(C)/19821/2025 WP(C)/13860/2025	CHAIRMAN CUM MANAGING DIRECTOR, FCI, NEW DELHI FAKIRA CHARAN SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()
344	D-WP(C)/19756/2025 WP(C)/13861/2025	STATE OF ODISHA GADADHAR SHAW VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
345	D-WP(C)/20051/2025 WP(C)/13862/2025	STATE OF ORISSA ABHIMANYU PANDA VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
346	D-WP(C)/19042/2025 WP(C)/13863/2025	THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT) TPCODL, PURI RAJENDRA SETH VS	BHABA RANJAN KAR VS	// // ()
347	D-WP(C)/20037/2025 WP(C)/13864/2025	GOVT. OF ORISSA, BBSR LALITA DAS @ LALITA DASH VS	SABYA SACHI SUTAR VS	// // ()
348	D-WP(C)/19425/2025 WP(C)/13865/2025	STATE OF ODISHA BIDYADHAR SINGH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
349	D-WP(C)/20143/2025 WP(C)/13866/2025	STATE OF ORISSA SUSANTA KUMAR PATTNAIK VS	AMIT KUMAR NATH VS	// // ()
350	D-WP(C)/19484/2025 WP(C)/13867/2025	STATE OF ODISHA EXECUTIVE ENGINEER TPNODL ELECTRICAL DIVISION, SORO VS	LALIT KUMAR MAHARANA VS	// // ()
351	D-WP(C)/17439/2025 WP(C)/13868/2025	RAGHUNATH MAHALIK PREMALATA BHANJADEO VS	PRABODHA CHANDRA NAYAK VS	// // ()
		STATE OF ODISHA		//

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352	D-WP(C)/18813/2025 WP(C)/13869/2025	KULAYUSHA SWAIN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
353	D-WP(C)/20068/2025 WP(C)/13870/2025	GIRISH KUMAR NANDA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
354	D-WP(C)/20022/2025 WP(C)/13871/2025	KHAOGALI CLEAN STREET FOOD HUB OWNERS ASSOCIATION, BBSR VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
355	D-WP(C)/20238/2025 WP(C)/13872/2025	PRASANTA KUMAR DASH VS COMMISSIONER BERHAMPUR MUNICIPALITY CORPORATION, GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
356	D-WP(C)/20130/2025 WP(C)/13873/2025	SIMANTA KALO VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
357	D-WP(C)/20029/2025 WP(C)/13874/2025	DEBADUTTA TRIPATHY VS SRIPADA SUAR	LALIT KUMAR MAHARANA VS	// 0 //
358	D-WP(C)/20170/2025 WP(C)/13875/2025	BALARAM GHOSH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
359	D-WP(C)/20158/2025 WP(C)/13876/2025	KUNILATA NAYAK VS UNION OF INDIA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
360	D-WP(C)/20243/2025 WP(C)/13877/2025	ABHI DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
361	D-WP(C)/19824/2025 WP(C)/13878/2025	UGRESAN KISAN VS STATE OF ODISHA	ABHINASH BARIK VS	// 0 //
362	D-WP(C)/20244/2025 WP(C)/13879/2025	PITAR DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
363	D-WP(C)/20245/2025	ABHAYA DIGAL	TRILOCHAN NANDA	//

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	WP(C)/13880/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/20242/2025 WP(C)/13881/2025	HARA DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
365	D-WP(C)/20250/2025 WP(C)/13882/2025	SAMSAN DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
366	D-WP(C)/19973/2025 WP(C)/13883/2025	SASHI BHUSAN SETHI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
367	D-WP(C)/16435/2025 WP(C)/13884/2025	JAGYANSENEE DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
368	D-WP(C)/20207/2025 WP(C)/13885/2025	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
369	D-WP(C)/20329/2025 WP(C)/13886/2025	GOPAL PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
370	D-WP(C)/20298/2025 WP(C)/13887/2025	RUPALI PATTANAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
371	D-WP(C)/20205/2025 WP(C)/13888/2025	RABINDRA RAJ VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
372	D-WP(C)/19018/2025 WP(C)/13889/2025	BABULI KUMAR ROUT VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
373	D-WP(C)/20208/2025 WP(C)/13890/2025	RABINDRA MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
374	D-ABLAPL/14011/2025 ABLAPL/5572/2025	RINKU DAS @ TIPU DAS VS	PRADIPTA BEURA VS	// J.M.F.C.,BARAMBA(Cuttack)

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375	D-ABLAPL/14076/2025 ABLAPL/5573/2025	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA VS	PARSURAM PANDA VS	2(A)CC/0000015/2025 / /0 ()
376	D-ABLAPL/14136/2025 ABLAPL/5574/2025	STATE OF ODISHA MIR AKBAR VS	VIVEKANANDA JENA VS	// SIMULIA /205 /2025 ()
377	D-ABLAPL/14306/2025 ABLAPL/5575/2025	STATE OF ODISHA MITHUN NAYAK VS	SUJATA JENA VS	// BALLIGUDA /132 /2025 ()
378	D-ABLAPL/14102/2025 ABLAPL/5576/2025	STATE OF ODISHA PRASHANT ROUT VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /296 /2025 ()
379	D-ABLAPL/10844/2025 ABLAPL/5577/2025	STATE OF ODISHA JITENDRA PATI VS	MD. GOLAM MADANI VS	// NAIKANI-DIHI /261 /2024 ()
380	D-ABLAPL/13754/2025 ABLAPL/5578/2025	STATE OF ODISHA RASHMIRANJAN SAMANTA VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /112 /2025 ()
381	D-ABLAPL/14109/2025 ABLAPL/5579/2025	STATE OF ODISHA GOURI SANKAR PARIDA VS	RAKESH BEHERA VS	// DHENKANAL TOWN /260 /2025 ()
382	D-ABLAPL/14130/2025 ABLAPL/5580/2025	STATE OF ODISHA DINABANDHU DAS VS	CHITTA RANJAN PATTNAIK VS	// TIHIDI /145 /2025 ()
383	D-ABLAPL/13757/2025 ABLAPL/5581/2025	STATE OF ODISHA ASHUTOSH RAOUTARAY @ ROUSTRAY VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /112 /2025 ()
384	D-ABLAPL/12518/2025 ABLAPL/5582/2025	STATE OF ODISHA MANOJ KUMAR SENAPATI VS	RAKESH SAHU VS	// BALIAPANDA /22 /2021 ()
385	D-ABLAPL/12519/2025 ABLAPL/5583/2025	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	RAKESH SAHU VS	// BALIAPANDA /22 /2021 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/13872/2025 ABLAPL/5584/2025	JITU @ JITENDRA DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	SUKINDA /68 /2025 () //
387	D-ABLAPL/13854/2025 ABLAPL/5585/2025	NARAYAN PRUSTY VS STATE OF ODISHA	SANATANA PANI VS	MAHILA P.S.(BBSR) /37 /2025 () //
388	D-ABLAPL/13965/2025 ABLAPL/5586/2025	BASANTA SAHOO @ BASANTA KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RANPUR /265 /2007 () //
389	D-ABLAPL/11691/2025 ABLAPL/5587/2025	MOJES SABAR @ MOJESH SABAR VS STATE OF ODISHA	RAGHUNATH BISWAL VS	ADVA /62 /2022 () //
390	D-ABLAPL/14286/2025 ABLAPL/5588/2025	PABITRA SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	HARICHANDANPUR /74 /2025 () //
391	D-ABLAPL/13752/2025 ABLAPL/5589/2025	TAPAS KUMAR PANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INFOCITY PS /167 /2025 () //
392	D-ABLAPL/14290/2025 ABLAPL/5590/2025	SUNIL MAHARANA @ NANDU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /184 /2025 () //
393	D-ABLAPL/14294/2025 ABLAPL/5591/2025	DHANAPATI DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /155 /2023 () //
394	D-ABLAPL/13864/2025 ABLAPL/5592/2025	MANOJ PARICHHA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADAGADA /184 /2025 () //
395	D-ABLAPL/14181/2025 ABLAPL/5593/2025	SK. ABDUL RASID VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /179 /2025 () //
396	D-ABLAPL/14189/2025 ABLAPL/5594/2025	SOUMYA RANJAN JENA @ GUDU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /250 /2025 () //
397	D-ABLAPL/14288/2025	DHARMENDRA KUMAR ROUT	DEBASNAN DAS	DAITARI /35 /2025

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	ABLAPL/5595/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/11341/2025 ABLAPL/5596/2025	DUSHASAN JENA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /63 /2025 () //
399	D-ABLAPL/13997/2025 ABLAPL/5597/2025	MADHAB MOHAPATRA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /134 /2024 () //
400	D-ABLAPL/13943/2025 ABLAPL/5598/2025	KARTIKA DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/0000068/2025
401	D-ABLAPL/14005/2025 ABLAPL/5599/2025	KARTIK PRADHAN @ KARTIKA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /402 /2021 () //
402	D-ABLAPL/14000/2025 ABLAPL/5600/2025	KALI KIRAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /423 /2024 () //
403	D-ABLAPL/14003/2025 ABLAPL/5601/2025	BRUNDABANA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALLIGUDA /86 /2018 () //
404	D-ABLAPL/14486/2025 ABLAPL/5602/2025	ISHAN MITTAL VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	BARANGA /216 /2025 () //
405	D-ABLAPL/14362/2025 ABLAPL/5603/2025	SIDHARTH DAS VS STATE OF ODISHA	BHARAT JALLI VS	// () //
406	D-ABLAPL/13981/2025 ABLAPL/5604/2025	LIPUN ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /102 /2025 () //
407	D-ABLAPL/13196/2025 ABLAPL/5605/2025	TUKUNA SAHU VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	BANTALA /305 /2024 () //
408	D-ABLAPL/14212/2025 ABLAPL/5606/2025	PINTU @ PANKAJ PASWAN VS	KULDEEP MOHANTY VS	PLANTSITE /38 /2025 ()

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409	D-ABLAPL/14146/2025 ABLAPL/5607/2025	STATE OF ODISHA JIGYANSU PATTANAYAK @ JIGYANSHU PATNAIK VS STATE OF ODISHA	HARIPAD MOHANTY VS	// LALBAG /179 /2025 ()
410	D-ABLAPL/13986/2025 ABLAPL/5608/2025	RANJIT KUMAR MANDAL VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	// MARINE PS AT JAMBO /88 /2025 ()
411	D-ABLAPL/13873/2025 ABLAPL/5609/2025	BULA @ BRUNDABAN KHATUA @ PANKAJA KHATUA VS STATE OF ODISHA	PRADIPTA BEURA VS	// KHUNTUNI /11 /2025 ()
412	D-ABLAPL/14340/2025 ABLAPL/5610/2025	BIKASH ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /379 /2025 ()
413	D-ABLAPL/14131/2025 ABLAPL/5611/2025	BHOLESWAR DALAI @ MITHUN VS STATE OF ODISHA	GOPINATH PANDA VS	// KABISURYANAGAR /314 /2025 ()
414	D-ABLAPL/14126/2025 ABLAPL/5612/2025	JHARANA MAJHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// NIHALPRASAD /102 /2025 ()
415	D-ABLAPL/14193/2025 ABLAPL/5613/2025	JITU DAS @ JITENDRA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	// SUKINDA /99 /2025 ()
416	D-ABLAPL/14185/2025 ABLAPL/5614/2025	SADHU PRADHAN VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// RANPUR /194 /2008 ()
417	D-ABLAPL/14192/2025 ABLAPL/5615/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	MOHENDRA DALAI VS	// MANGALPUR /97 /2025 ()
418	D-ABLAPL/13563/2025 ABLAPL/5616/2025	ARUNA KUMAR PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /127 /2025 ()
419	D-ABLAPL/14482/2025 ABLAPL/5617/2025	BISHNU TARAI VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// / /0 ()

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420	D-ABLAPL/14161/2025 ABLAPL/5618/2025	GAGAN SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /159 /2025 () //
421	D-ABLAPL/14128/2025 ABLAPL/5619/2025	MULIA @ DUKHABANDHU SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /62 /2025 () //
422	D-ABLAPL/13767/2025 ABLAPL/5620/2025	TRINATH SETHI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	JODAPADAR /16 /2025 () //
423	D-ABLAPL/14370/2025 ABLAPL/5621/2025	PRAMOD KUMAR SABAT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /253 /2025 () //
424	D-ABLAPL/14266/2025 ABLAPL/5622/2025	PRASANTA KUMAR SAMAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //
425	D-ABLAPL/14277/2025 ABLAPL/5623/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHARMASALA /258 /2025 () //
426	D-ABLAPL/14349/2025 ABLAPL/5624/2025	SAMIR PRADHAN VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /151 /2025 () //
427	D-ABLAPL/13211/2025 ABLAPL/5625/2025	PURNA @ PURNA CHANDRA GURU VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /151 /2025 () //
428	D-ABLAPL/13210/2025 ABLAPL/5626/2025	BASISTA NAIK VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /151 /2025 () //
429	D-ABLAPL/14157/2025 ABLAPL/5627/2025	VENKAT BALAJI PATRO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /138 /2025 () //
430	D-ABLAPL/14502/2025 ABLAPL/5628/2025	A.SANTOSH PATRO @ SANTU @SANTOSH PATRA @ SANTU PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	GOLANTHARA (BERHAMPUR) /191 /2025 () //
431	D-ABLAPL/13911/2025	MANOJ KUMAR SINGH	RAKESH KUMAR MALLICK	/ /0

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	ABLAPL/5629/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/14167/2025 ABLAPL/5630/2025	WASIM AKHTER QUADRI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHUSURI /162 /2025 () //
433	D-ABLAPL/14004/2025 ABLAPL/5631/2025	KANHU CHARAN BEHERA @ KANHU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /241 /2025 () //
434	D-ABLAPL/13977/2025 ABLAPL/5632/2025	SURESH CHANDRA CHATOI @ SURESH KUMAR CHHATOI VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	DELANGA /156 /2025 () //
435	D-ABLAPL/14196/2025 ABLAPL/5633/2025	RAMESH CHANDRA MAHALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAIKANI-DIHI /248 /2024 () //
436	D-ABLAPL/14176/2025 ABLAPL/5634/2025	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHUSURI /121 /2025 () //
437	D-ABLAPL/14297/2025 ABLAPL/5635/2025	BIKASH SAHOO @ BIKASH KUMAR SAHOO VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	JAJPUR ROAD /253 /2025 () //
438	D-ABLAPL/14311/2025 ABLAPL/5636/2025	RAJASHRI MADHUSMITA DASH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /248 /2025 () //
439	D-ABLAPL/13496/2025 ABLAPL/5637/2025	BIJAY KESHARI SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	JODAPADAR /76 /2025 () //
440	D-ABLAPL/14316/2025 ABLAPL/5638/2025	DR.HALADHARA SAHU @ HALADHAR SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TITILAGARH /144 /2025 () //
441	D-ABLAPL/14501/2025 ABLAPL/5639/2025	MITU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANKI /158 /2025 () //